

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).7265/2008

K.S.RAMADAS (D) THR.LRS.

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/11/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Somanath Padhan,Adv.
Ms. Hemantika Wahi,Adv.

For Respondent(s)

Mr. Amit Kr. Chawla,Adv.
Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
ORDER

Counter affidavit be filed on or before 17.12.2008.
List the matter on 17.12.2008.

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(S.G.SHAH)
Registrar